GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO.6020 TO BE ANSWERED ON 11.04.2017

Use of Fossil Fuels

6020. SHRIMATI K. MARAGATHAM:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that adoption of solar power over fossil fuels would be the only solution to the increasing pollution in the country and if so, the details thereof;
- (b) whether a panel appointed by the Supreme Court has suggested that vehicles that run on diesel, petrol should gradually be suspended; and
- (c) if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIORNMENT, FOREST AND CLIMATE CHANGE (SHRI ANIL MADHAV DAVE)

(a) The adoption of solar power over fossil fuels would be one of the solutions for management of pollution levels in the country. Other measures include laying down environmental standards for various industrial sectors, sewage treatment plants, vehicular emission and fuel norms. The Government has notified 115 emission/effluent standards in respect of 104 different sectors of industries besides 32 general standards for ambient air, noise and water discharge for controlling pollution and compliance with these norms also contribute to mitigation of pollution.

(b) & (c) Various suggestions regarding management of air pollution have been received from time to time including management of pollution due to diesel and petrol vehicles. Gradual suspension of diesel and petrol vehicles has been suggested by some experts. Government has taken number of initiatives for the abatement of pollutions which interalia includes implementation of BS-IV norms throughout the country and leapfrogging directly from BS-IV to BS-VI fuel standards by 1st April, 2020; better enforcement of PUC regime and promotion of alternate fuels such as bio fuels, CNG, LPG and electrical vehicles.
